

Government of India
Ministry of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi - 110 011.

Policy Circular No. 6 /2009-2014 Dated 9th September, 2009

To
All Licensing Authorities;
All Commissioners of Customs;

Sub : Import of waste paper

Attention is invited to Policy Circular No. 78(RE-08/2004-09) dated 1.4.2009 to be read with Policy Circular No. 97(RE-08/2004-09) dated 8.7.2009 and Ministry of Environment and Forests Notification No. S.O.(E).1799 dated 21.7.2009 on the subject mentioned above.

2. It is clarified that the import of waste paper where the consignments have been shipped prior to 21.7.2009 would be as per the conditions laid down under Ministry of Environment and Forests Notification No. S.O.(E).1799 dated 21.7.2009.

3. This issues with the approval of Competent Authority.

Sd/-
(O. P. Hisaria)
Joint Director General of Foreign Trade

(Issued from File No. M-5975/AM04/PC-2A)